

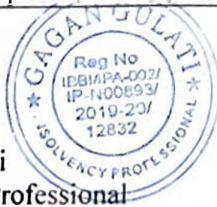
**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****MANHAR LOGISTICS PRIVATE LIMITED OPERATING IN LOGISTIC ACTIVITIES  
AT NEW DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS  |  |
|-----|---|--|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.  | Manhar Logistics Private Limited<br>PAN No: AAKCS0797D<br>CIN No: U72300DL2006PTC149484                  |
| 2.  | Address of the registered office  | A-26 Ground Floor. Jawahar Park, Devli Road,<br>New Delhi 110062   |
| 3.  | URL of website  | The Corporate Debtor does not have any website   |
| 4.  | Details of place where majority of fixed assets are located   | No Fixed Assets  |
| 5.  | Installed capacity of main products/ services   | No Operations  |
| 6.  | Quantity and value of main products/ services sold in last financial year   | Nil  |
| 7.  | Number of employees/ workmen  | Nil  |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | The details can be obtained from the RP by mailing to the following id:<br>cirpmanharlogistics@gmail.com |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:   | The details can be obtained from the RP by mailing to the following id:<br>cirpmanharlogistics@gmail.com |
| 10. | Last date for receipt of expression of interest   | 14.05.2025   |
| 11. | Date of issue of provisional list of prospective resolution applicants  | 24.05.2025   |
| 12. | Last date for submission of objections to provisional list  | 29.05.2025   |
| 13. | Date of issue of final list of prospective resolution applicants  | 08.06.2025   |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 13.06.2025   |
| 15. | Last date for submission of resolution plans  | 13.07.2025   |
| 16. | Process email id to submit Expression of Interest   | cirpmanharlogistics@gmail.com  |



Gagan Gulati  
Resolution Professional



Date: 29.04.2025  
Place: New Delhi

**Manhar Logistics Private Limited**  
IBBI Regd. No. IBBI/IPA-002/IP N00893/2019-2020/12832  
Correspondence Address:  
I-23, L.G.F, Lajpat Nagar III, New Delhi 110024  
E-mail: cirpmanharlogistics@gmail.com  
Contact: +91-9717999399



